									ure – 7							
			Name	of Corporate I	Debtor: M/s Shr						P: 13.11.2024	; List of Creditor	s as on: 16.	04.2025		
							List of opera	ational cred	itors (Governr	ient dues)						(Amount in ₹
S. No	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent	of any	Amount of claim not	claim under	Remarks, if any	
	Department	Government	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable	claim	mutual dues, that may be set-off	admitted	verification	
1	GST Department	Office of the Asst. Commissioner-CGST & Central Excise. Div Khandwa		17.01.2025	33904784	32854439	Tax Demand with Interest and Penalty	NIL	NIL	No	NIL	NIL	NIL	1050345	NIL	
2	Customs Department	Office of Commissioner of Customs NS-II		17.02.2025	59129252	59129252	Customs Duty with Interest	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	
3	Income Tax Department	Office of Income Tax Officer, Burhanpur		21.01.2025	381944660	-	Tax Demand with Interest and Penalty	NIL	NIL	No	NIL	381944660	NIL	NIL	NII	Since Appeal has been filed by Corporate Debtor against the order of ITD, claim has been considered as contingent.
4	Employees Provident Fund Organization	Assistant Provident Fund Commissioner and Recovery Officer		02.12.2024	1394179	1394179	PF Contributi on Dues with Interest etc.	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	Form B submitted for Rs. 44563 and Proceedings u/s 7A alonm with EO report for Rs. 948541
5	Director general of Foreign Trade- Indore Office	Addnl. Director- DGFT Indore		12.04.2025	144498965	144498965	Duty Saved but Export Obligation s not fulfilled	NIL	NIL	No	NIL	NIL	NIL	NIL	NII	Claim submitted after timelir as stipulated in CIRP regulation 12, Claim categorized at admissible as per CIR regulation 13(1B) by R however same to be recommended by COC in ner- meeting and condonation of delay to be filed in Hon'bl NCLT as per CIRP regulation 13(1C).
																(Claim Provisionally Admitted)
					620871840	237876835	0	0	0	0	0	381944660	0	1050345	C)